

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 1996
TO BE ANSWERED ON 12.02.2021

Import of GM Seeds

1996. SHRI AJAY KUMAR MANDAL:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has any mechanism to ban and monitor the import of prohibited Genetically Modified (GM) seeds in the country;
- (b) if so, the details thereof;
- (c) whether tonnes of prohibited GM seeds are being imported for agriculture activities; and
- (d) if so, the details thereof; and
- (e) the corrective measures taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

- (a) & (b) Imports of Genetically Modified (GM) Organisms including GM Seeds are permitted by Directorate General of Foreign Trade only after due approvals. Import of GM Seeds for Research & Development (R&D) purpose is facilitated by Indian Council of Agricultural Research -National Bureau of Plant Genetic Resources after technical clearance from Review Committee on Genetic Manipulation. Import of GM Seeds for non-R&D purpose is allowed after approval of Genetic Engineering Appraisal Committee.
- (c) No Sir.
- (d) & (e) Does not arise in view of reply at (c) above..
